

Publication Notice in **FAO No. 1086 of 2019 (O&M)** for 08.05.2023, Incompliance of order dated 24.02.2023 passed by Hon'ble Mr. Justice H.S. Madaan.

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO 1086 OF 2019 (O&M)**

UNION OF INDIA THROUGH STATION COMMANDER ... Appellants

V/s

SUKHDEV KAUR AND ORS.

..... Respondents

**Notice to:**

**2. KAKA SINGH S/O NACHHATAR SINGH RESIDENT OF VILLAGE CHURIAN WALA, PS ABOHAR, DISTRICT FEROZEPUR (DRIVER OF TRACTOR TRAILER BEARING REGISTRATION NO. PB-18A-7261)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **08.05.2023 (A)** personally or through someone authorized by law to act for them /him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 01.03.2023.

*Baini 2/3/23*  
Superintendent (Judl.),  
For Registrar (Judicial)

*[Signature]*  
1/3/23